THE MINISTER OP MINES AND, FUEL (SHRI O. V. ALAGESAN); (a) and (b) The Government of Poland has extended two credits to the Government of India for the development of various industrial projects. Under the first credit dated the 7th May, 1960, are included two mines viz. Sudamdih and Monidih which are being developed by the N.C.D.C. in Jharia coalfields in Bihar. The second credit of the 113th November, 1962, includes the development of seven deep mines, out of which the N.C.D.C. will develop three mines in Jharia coalfields in Bihar and two in the Santa coalfields in West Bengal. Provisionally, one deep mine each has been allocated to the Government of West Bengal and the Singareni Collieries Company, Andhra Pradesh.

## OIL REFINERY AT MADRAS

\*268. SHRI BABUBHAI M. CHINAI: Will the Minister of MINES AND FUEL be pleased to state:

- (a) whether there is any proposal under Government's consideration to set up an oil refinery at Madras; and
  - (b) if so, the details thereof?

THE MINISTER OF MINES AND FUEL (SHRI O. V. ALAGESAN): (a) and (b) The question of setting up a refinery in Madras is under examination.

## HIGHER SECONDARY SCHOOLS IN DELHI

- •269. SHRI SITARAM JAIPURIA: Will the Minister of EDUCATION be pleased to state:
- (a) the number of Higher Secondary Schools in Delhi which are still housed in tents; and
- (b) by what time the construction of buildings for these schools will be completed?

THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI): (a) 22.

(b) By the end of the Third Five Year Plan.

## GAZETTED OFFICERS IN THE HOME MINISTRY

- 225. SHRI ABDUL GHANI: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) the total number of gazetted officers in the Ministry of Home Affairs in the years 1952, 1957 and 1962; and
- (b) the reasons for the increase, if any, in their number?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R. M. HAJARNAVIS): (a)

1952	1957	1962
(1-4-1952)	(1-3-1957)	(1-3-1962)
55	163	179

(b) .Merger of the States Ministry with the Ministry of Home Affairs in 1955 and rapid increase in the scope-and functions of the Ministry.

## SAFEGUARDS FOR LINCUISTIC MINORITIES

- 226. SHRI R. S. KHANDEKAR: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) the number of States which have implemented the decisions taken at the meeting of Chief Ministers of States and Central Ministers held in August 1961 reaffirming the decisions of the Ministerial Committee of the Southern Zonal Council on the schem<sub>e</sub> of safeguards for linguistic minorities; and
- (b) whether the Government of Madhya Pradesh has implemented the decisions referred to above?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R. M. HAJARNAVIS): (a) The decisions of the Southern Zonal Council regarding the facilities to be provided to linguistic minorities. for education through their mother-